

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 6 of 2010 &
I.A. No. 10 of 2010**

Dated: 12th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M.P. State Co-operative Dairy Federation Ltd. & Ors.
Versus**

... Appellant (s)

M.P. Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Umesh Nigam

Counsel for the Respondent(s) : Ms. Mandakini Ghosh & Ms. Sikha Ohri
for MPERC

Mr. Naveen Sharma for R.4

Mr. M.G. Ramachandran, Mr. Anand K. Ganesan
& Ms. Swapna Seshadri for Resps. 2 & 3

ORDER

It is represented that the papers for filing an Application to condone the delay are ready and will be filing the same today in the Registry. He is permitted to do so.

Post the matter on **22.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**